

MR. SPEAKER : The scope of the discussion is very wide as the statement covers so many points.

SHRI BHAGWANT JHA AZAD : Under rule 184.....

MR. SPEAKER : Whatever be the rule.....

SHRI BHAGWAT JHA AZAD : I move under rule 184 that we may be allowed to have a discussion.

MR. SPEAKER : I am fixing it. Please sit down.

SHRI BHAGWAT JHA AZAD : You are dealing with us very objectionably. You have invited suggestions. I am suggesting that under rule 184 we can discuss the statement.

MR. SPEAKER : What a difference between your being on this side and being on that side !

SHRI BHAGWAT JHA AZAD : What a difference between your being the Speaker of the last Lok Sabha and this Lok Sabha. You are stifling us every moment. I have been in the Lok Sabha since 1952 when you were not here.

MR. SPEAKER : You know we have been fixing discussion in this House.....

SHRI BHAGWAT JHA AZAD : You wanted a suggestion. How to give it ? I am giving a suggestion under rule 184. I am very sorry you are taking it otherwise. I am surprised.

MR. SPEAKER : We will have a discussion, but for how much time ?

SHRI RAJ BAHADUR : Two hours should be sufficient, as otherwise we will have to disrupt the whole programme.

SHRI JYOTIRMOY BOSU (Diamond Harbour) : Six hours.

MR. SPEAKER : Today is a non-official day. We do not want to take it up on a non-official day. We have this discussion on Monday, the whole day.

SHRI SAMAR GUHA : Then, the whole impact will be lost. The matter is very serious.

SHRI JYOTIRMOY BOSU : Let us begin to day starting at 3.30 and continue on Monday, because this matter has got urgency. We cannot sit over it.

2.28 hrs.

## BUSINESS IN THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : Sir, I rise to inform the House that due to certain urgent diplomatic assignments of the Minister of Industrial Development, it has become necessary to postpone the discussion of the Demands for Grants relating to his Ministry till after the voting of the Demands for Grants under the control of the Ministry of Agriculture. Members would be informed of the revised schedule of discussion of the remaining Demands for Grants through Parliamentary Bulletin.

Taking also into account the fact that on Monday we shall not be able to discuss the Demands for Grants of the Ministry of Communications, we shall have to come to the House with a revised time-schedule.

MR. SPEAKER : It will have to be. This will have to be adjusted within the time available. I shall hold a meeting of the Business Advisory Committee. We shall have to refix everything. We shall hold a meeting of the Business Advisory Committee on Monday and try to refix the programme in view of the fact that we are taking a day out of the discussion for demands. The time lost will be made up somehow or other.

12.30 hrs.

## ELECTION TO COMMITTEE

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL